

Illicit cultivation of poppy

1038. SHRI V. NARAYANASAMY:
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Narcotics Control Bureau and the Narcotics Commissioner, Gwalior have destroyed illicit cultivation of poppy in the North Western region of Uttar Pradesh recently;

(b) what are the other States where cultivation of poppy and ganja has been located and destroyed by the Narcotics Control Bureau so far during the current year; and

(c) how many persons have been arrested in this connection and what punishment has been awarded to them?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) Yes, Sir. In a joint operation, the officers of Narcotics Control Bureau, Narcotics Commissioner and the State Revenue Department destroyed illicit cultivation of poppy, in about 150 acres in Uttar kashi district of Uttar Pradesh in April, 1989.

(b) Illicit cultivation of ganja in the States of Kerala, Manipur, Mizoram and Tamilnadu and of poppy in Manipur and Mizoram had been located and destroyed by the Narcotics Control Bureau of Collaboration with the State agencies concerned.

(c) 21 persons in all had been arrested in this connection for appropriate action under the law.

Export of ready-made garments by Big Industrial houses

1039. SHRI V. NARAYANASAMY:
Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that big industrial houses have entered in the field of

export of ready-made garments which was earlier reserved for small scale and medium scale sector;

(b) whether it is also a fact that the United States, which is consumer of ready-made garments from India is not purchasing huge quantity of ready-made garments like previous years; and

(c) if so, what steps Government propose to take to safeguard the interests of small scale and medium scale industries in the matter of export of ready-made garments?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) Big industrial houses can enter the field of export of ready made garments subject to certain conditions of export obligation under the policy of the Government.

(b) No, Sir.

(c) Does not arise.

1040. [Transferred to the 8th May, 1989].

Jharkhand Mukti Morcha's Call to form Parallel Government

1041. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the Jharkhand Mukti Morcha's call to form a parallel Government in May, 1989; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) The Government is of the view that demands of this nature arise, largely on